

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12663/2022

(Arising out of impugned final judgment and order dated 10-06-2022 in WA No. 3747/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

MRITUNJAY SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

WITH W.P.(C) No. 580/2022

Date : 27-09-2022 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

Ms. Sanchita Ain, AOR (Mentioned by)

Mr. Ajay Kumar Singh, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Ms. Preetika Dwivedi, AOR

Ms. Mayuri Raghuvanshi, AOR

UPON being mentioned the Court made the following
O R D E R

Let these petitions be not deleted from the date
already notified i.e. 30th September, 2022.

(ANITA MALHOTRA)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER